

Sl. No.	Name of State	Year	Fund Allocated
		2013-14	2000000.00
		2014-15	2000000.00
		2015-16	2000000.00
19.	Tripura	2012-13	1000000.00
		2013-14	2000000.00
		2014-15	2000000.00
		2015-16	2000000.00
20.	Sikkim	2012-13	Nil
		2013-14	Nil
		2014-15	2000000.00
		2015-16	2000000.00
21.	Delhi (UT)	2012-13	Nil
		2013-14	Nil
		2014-15	2170031.00
		2015-16	Nil
22.	Puducherry (UT)	2012-13	800000.00
		2013-14	875000.00
		2014-15	Nil
		2015-16	2000000.00

Extraction of juices from fruits and flowers

†1065. SHRI TARUN VIJAY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any scheme to extract juice from fruits and flowers or their processing, especially from flowers like burans, is being implemented in Uttarakhand;

†Original notice of the question was received in Hindi.

(b) if so, the details of types of such fruits and their processing and their availability in market; and

(c) if not, whether the Ministry would initiate such work in this field in future?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Presently, Ministry of Food Processing Industries is not implementing any specific scheme in Uttarakhand for the purpose of extraction of juice from fruits and flowers or their processing especially from flowers like Burans.

However, for promotion of processing of agricultural and horticultural produce including edible fruits and flowers in the Country covering all the States and Union Territories including Uttarakhand, Ministry of Food processing Industries had been implementing a scheme namely Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries up to 31.03.2012 which was subsumed in the Centrally Sponsored Scheme(CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015. Thereafter, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resource as per recommendation of Fourteenth Finance Commission. However, in case of UT Governments, the above CSS-NMFP scheme is still in operation.

However, Government of Uttarakhand is implementing one scheme namely "Horticulture Mission for North East and Himalayan States (MIDH)" in the State for processing of various horticultural produce as under:

- (i) Primary/Mobile/Minimal Processing Unit under Post Harvest Management Component.
- (ii) Establishment of food processing units under processing Component.

The units established under the above schemes may also process flowers of Burans, which is a forest produce for making juice, RTSB (Ready to Serve Beverages) and Squash.

(b) and (c) Mango, Apple, Malta, Orange, Litchi, Guava, Pear, Peach, Apricot, Hill Lemon are the major fruits used for processing and canning purpose in Uttarakhand. The established units under various Centrally Sponsored Schemes are presently utilizing the available produce for production of fruit pulp, jam, squash and other products.